HARYANA STATE POLLUTION CONTROL BOARD
Star Complex, Opp. General Hospital, Delhi Road, Sonipat
Ph. - 0130-2236119, E-mail ID: - hspcbrosr@gmail.com

No. HSPCB/SR/2019/ 1213

Dated: 28.6.2019

To
The Registrar,
National Green Tribunal,
Faridkot House, Copernicus Marg, New Delhi.


Kindly refer to subject cited above.

In this connection, it is submitted that Hon’ble NGT has passed order dated 23.05.2019 in Original Application No. 376/2019 titled as Sarpanch Gram Panchayat Silana V/s State of Haryana for causing air pollution affecting the environment and the public health created by M/s RSD Enterprises, Village Silana, Tehsil Kharkhoda, Sonipat.

The above said unit was engaged in the process of tyre pyrolysis plant and obtained the CTE from the Board vide this office letter No. HSPCB/Consent/329805018SONCTE5251007 dated 07.05.2018. Then, after unit has obtained the CTO from the board vide this office letter No. HSPCB/Consent/329805018SONCTO5701111 dated 01.11.2018 for the year 01.11.2018 to 31.03.2028. The unit was inspected by the team constituted by Head Office on dated 03.11.2018 to check the SOP complainace issued by CPCB and unit was found non-complying with the SOP guidelines issued by CPCB. Accordingly, SCN for closure was issued to the unit but unit did not submit any reply so, closure order were recommended to Head Office and as per Head Office order No. HSPCB/2019/6296-6299 DT. 16.03.2019, the unit was sealed by the Regional Office, Sonipat on dated 25.03.2019 and consent to operate of the above said unit was revoked by HSPCB vide Head Office letter No. 6294-95 dated 16.03.2019. The site was again visited on dated 25.06.2019 to check the status of the unit and seal was found intact during re-visit. Copy of spot inspection report dt. 25.06.2019 and photograph is enclosed.

It is requested to consider the reply and the above said O.A may be disposed off please.

DA/-As above

Regional Officer
Sonipat Region.

Scanned by CamScanner
HARYANA STATE POLLUTION CONTROL BOARD
SPOT INSPECTION REPORT OF THE INDUSTRIES

Annexure-A

A. General Information of unit

1. Name & Address of the unit: M/s RSD Enterprises,
   Village, Siwan, Teh. Khanki,
   District Sonipat

2. Email id of the unit/occupier:

3. Telephone Nos.:

4. Fax Nos.:

5. Date & Time of Inspection: 25-06-2019 at 4:30 PM

6. Category Unit: Red/Orange/Green

7. Type of Units: 3/4th, Seriously Polluting/others

8. Size of unit based upon investment cost of Plant &
   Machinery: Large/Medium/Small

9. Name of the representative of the unit with designation present at the time of the inspection:
   Mr. Surendra, M/s

10. Name of the Director/partner/Proprietor/Manager/Occupier etc.:
    Mr. Rajesh, Prop.

11. Detail of products/by produce manufactured (with capacity of installation & quantity per annum):
    Carbon, ORE

12. Detail of Raw Material used (with quantity per annum):
    Waste Tyre

    Type Pyrolysis Plant

14. Detail of Machinery installed involving polluting process:

15. Date of Commissioning of the unit:

16. Status of Consent to Establish:

17. Status of Consent to Operate:

18. Status of Authorization under HWM Rules:

B Air Pollution

1. Sources of air emissions from process of unit including fugitive emissions with type of Boiler/Furnace, capacity & stack height:

2. Status of online monitoring System (Stacks/AAQ) if applicable:

The said unit was closed/sealed by board at 25-03-2019. During re-visit seal was found intact.

V./

25/06/19

Scanned by CamScanner
3. Details about deviation in the details/stack of Air emission/ type of fuel if any already provided on Board.

4. Detail of Stacks/ Chimneys/ Vents

5. Whether Height of all stacks/ Chimneys as per norms

6. Capacity of D.G. Sets

7. Stack height of D.G. Sets above programme and whether as per norms

8. Status of Acoustic Reductons on D.G. Sets

9. Noise results of DG Sets Monitor during inspection

10. Type & Quantity of Fuel used

(Separate for each source)

11. Status of Air Pollution Control Devices (APCDs)

(a) Required or Not

(b) Provided or Not

(c) Details of APCD provided with details of all Components.

(d) Whether Structurally adequate or Not

(e) Whether operating APCD Satisfactorily

12. Whether provided separate flow meters in case of wet scrubber

13. Whether maintained Log Book for consumption of Electricity/ Chemicals/ water for APCD

14. Detail of treatment of effluent in case of wet scrubber & its mode of disposal

15. Whether provided sampling arrangements on all stacks/ chimneys including DG Sets.

16. General Remarks

C. Water Consumption

1. Sources of water supply

2. Detail of measuring devices provided if any such as flow Meters, V-notch etc.
3. Whether measuring devices has been sealed:

4. Whether maintained the log book for supply of water from all sources & consumption for various uses.

5. Detail of Water Consumption per day/ month:
   (a) Domestic Purpose
   (b) Boiler / Cooling
   (c) Industrial use (Rashly Biodegradable)
   (d) Industrial use (Not Easily Biodegradable)
   (e) Other

6. General Remarks

D Water Pollution

1. Source & processes of Water Pollution including raw water treatment if any

2. No. of outlets for discharge of effluent
   Domestic: Trade:

3. Quality of Effluent in KLD
   Domestic: Trade:

4. Status of Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP)
   STP ETP
   (a) Required or Not
   (b) Installed or Not
   (c) Detail of STP/ETP Provided (if required) with detail of all components and technology used
   (d) Whether structurally adequate or not
   (e) Whether operating STP/ETP Satisfactorily
   (f) Whether provided online chemical dosing system/ pH meter

5. Mode of Discharge of effluent
   Domestic: Trade:

6. Name of Water recipient body if any

7. Detail of land in case effluent is discharged for percolation/ irrigation purpose with justification for its 100% utilization.